

(SHRI KIREN RIJIJU): (a) to (c) The Central Armed Police Forces (CAPFs) are made available on the request of the State Governments, to assist them in maintaining the public order. The deployment of these forces in the States combatting internal security threats, including terrorism and naxalism depend upon the overall security scenario and availability of these Forces. Keeping in view these factors, CAPFs have been deployed in various States. The level of deployment of CAPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

The level of deployment of CAPFs is not disclosed in the interest of National Security.

Assistance to States under coastal security

215. DR. T. N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether vulnerability with regard to coastal security has been expressed by some State Governments/UTs;
- (b) if so, the details thereof and the reaction of Government thereto;
- (c) the State/UT-wise details of the financial assistance provided and the funds utilized under various heads for coastal security during each of the last three years and the current year;
- (d) whether Government proposes to set up more coastal police stations and modernize the existing ones in the country; and
- (e) if so, the State/UT-wise details thereof along with the assistance provided for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU): (a) and (b) No, Sir.

(c) The State/UT-wise details of the financial assistance and the funds utilized Coastal Security Scheme during each of the last three years and the current year are given in the Statement (*See* below).

(d) and (e) No, Sir.

Statement

The total financial assistance under the head "Assistance to coastal States/Union Territories for coastal security" provided to the coastal States/Union Territories, under the Costal Security Scheme during each of the last three years and the current year, is as under:-

Sl. No.	State/Union Territory	Release of funds in the year (in crores)				(₹ in crores)
		2012-13	2013-14	2014-15	2015-16	Utilization Certificates received during 2011-2016
1.	Gujarat	4.61	1.34	0	0	-
2.	Maharashtra	0.00	4.05	0	0	2.43
3.	Goa	1.96	0.33	0	0	1.96
4.	Karnataka	1.46	0.63	0	0	1.55
5.	Kerala	0.00	3.05	0	0	-
6.	Tamil Nadu	14.34	2.46	0	0	-
7.	Andhra Pradesh	12.95	0.08	0	0	1.49
8.	Odisha	0.00	10.11	0.02	0	1.61
9.	West Bengal	0.00	1.66	0	0	0.30
10.	Daman and Diu	0.00	1.94	0	0	1.22
11.	Lakshadweep	2.60	0.40	0	0	0.49
12.	Puducherry	0.00	4.12	0	0	0.30
13.	Andaman and Nicobar Islands	102.00	0.58	0	0	1.17
TOTAL		49.92	30.75	0.02	0	12.52

E-mail threats to officials and celebrities from Islamic State

216. SHRI S. THANGAVELU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that many high profile officials, including the Governor of Reserve Bank of India and celebrities have received e-mail threats from dreaded outfit Islamic State;